NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
No. CP 235/14	TP 5/17	Hearing	433(e)/ 433(f)	Schneider Electric IT Logistics Asia Pacific Pte. Ltd. Vs Tulip Data Centre Services Pvt. Ltd.

NO. & PHONE NUMBER

1 Same Am Irreedner

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

Applicant

SIGNATURE

Counsel for Petitioner is present. To hear the counsel about the maintainability of this

petition in the light of information that respondent company has not filed annual returns and

List it on 10.08.2017.

balance sheet from 2013.

MEMBER (J)